

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2012
CC 13271/2012

(From the judgement and order dated 09/08/2011 in CMWP No.33452/2008, of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

CHIEF COMM., CEN. EX.&CUST., LUCK.&ORS. Petitioner(s)

VERSUS

PRABHAT SINGH Respondent(s)

WITH I.A. 1
(With appln(s) for c/delay in filing SLP)

Date: 27/08/2012 This Petition was called on for hearing today.

CORAM :
HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Petitioner(s) Ms. N. Annapoorani, Adv.
Mr. Nakul Dewan, Adv.
Ms. Anna, Adv.
Mr. Arvind Kumar Sharma, Adv.

For Respondent(s) Mr. Atul Kumar, Adv.
Mr. Naveen Kr. Verma, Adv.
Mr. S.K. Verma, Adv.

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

There shall be stay, in the meanwhile.

| (DEEPAK MANSUKHANI)
| Court Master

| (M.S. NEGI)
| Court Master